

M/s - Deepak Mishra
 A. D. D.
 B. S. Tripathy
 D. K. Sahro
 P. K. Mishra
 M. K. Rath

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 841 1994

Simanchal Pati..... Applicant(s)

..... Versus
 Union of India..... Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	6.1.95	<p>Registers</p> <p>Registrar,</p> <p>Heard Shri B.S.Tripathy, learned counsel for the applicant. It appears that the present applicant Shri Simanchal Pati did not apply for the post of Data Entry Operator within the time limit fixed by this Tribunal in similar cases in the past. Shri U.B.Mohapatra, learned Additional Standing Counsel for the respondents mentioned that the interviews have already been held. There appears the little scope therefore under the circumstances for the applicant to obtain the relief prayed for. Nevertheless this Tribunal has no objection if he makes a representation to the concerned authorities and if they consider the feasibility of accepting his plea for if the rules and their administrative instructions permit. The application is thus disposed of. No costs.</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>S. P. O. & R.S.C. No. 8 08 381399 dt. 24.12.94 has been filed.</p> <p>The applicant has filed this application u/s 19 of A.T. Act, 1985. He has prayed to allow him to participate in the interview for the post of Data Entry Operator.</p> <p>May be placed for registration.</p> <p>Registers for Admistrative & Information Dr.</p>